# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON BLE SHRI RAVIKUMAR DURAISAMX — MEMBER (FEGUNICAD)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 05/230/HDB/2018
NAME OF THE COMPANY	EDEL Commodities Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RAVINDRA ANKAM	Advocate	Red Arkon Jawa	Dog.
		Inoy.	

#### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anix laur	Comptor	9440569156.	M.A.S

### ORDER

Heard Mr. Ravindra Ankam, Learned Counsel for the Petitioner and Mr. M. Anil Kumar, Learned Counsel for the Respondent (Official Liquidator) .At their request case is posted on 1.03.2018

MEMBER (Judl)